


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2019

NAME OF THE COMPANY: Akona Engineering Pvt Ltd V/s M/s SKT Buildcon Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babita Jain	PCS	Appar	
<u>2.</u>				

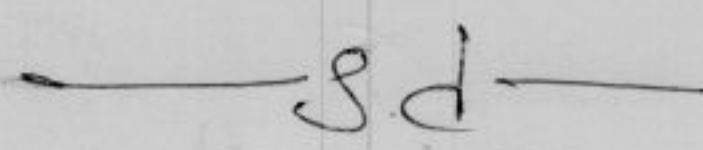
**CP NO.(IB)285/ALD/2019**

Ms. Babita Jain, PCS for the petitioner and Sh. Satya Prakash Singh, Advocate for respondent are present.

Ld. Counsels for both the parties state that the pleadings in this matter has been completed.

Put up on 10<sup>th</sup> January, 2020 for argument, by which time both the parties may file the brief synopsis of their argument.

**Dated: 10.12.2019**



**(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)**